

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 173 of 2020

In the matter of:

Aditya Sikdar & Anr.

....Appellants

Vs.

Allahabad Bank & Anr.

....Respondents

Present:

**Appellants: Mr. Suhita Mukhopadhyay, Mr. Abhijeet Sinha,
Mr. Satadeep Bhattacharya & Mr. Aditya Shukla,
Advocates.**

**Respondents: Mr. Om Narayan & Mr. Mohit Seth, Advocates for R-1.
Mr. Saurabh Basu, Advocate for R-2/ IRP.**

ORDER
(Virtual Mode)

17.09.2020: Mr. Abhijeet Sinha Learned Counsel for the Appellants is permitted to file Copy of the Application and Order Sheets of Debt Recovery Tribunal (DRT), in O.A. No. 513 of 2016 and the Additional Affidavit and accordingly, one-week time is granted to the Appellant side to file the same.

The Registry is directed to list the matter on **29th September, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sim/md